

- (2) Statements (in English and Hindi) giving reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. For (i) and (ii) *See* No. L.T. 10802/16/19]

Report and Accounts (2017-18) of CCI, Navi Mumbai and related papers

वस्त्र मंत्रालय में राज्य मंत्री (श्री अजय टमटा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
- (a) Forty-eighth Annual Report and Accounts of the Cotton Corporation of India Limited (CCI), Navi Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 10806/16/19]

Report and Accounts (2017-18) of NCTI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C.R. CHAUDHARY): Sir, I lay on the Table—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
- (a) Twenty-third Annual Report and Accounts of the National Centre for Trade Information (NCTI), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Centre.

4 *Statement of the ...*[RAJYA SABHA][6 February, 2019] ...*Scheduled Tribes*

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1024/16/19]

**REPORTS OF DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON RAILWAYS**

SHRI SATISH CHANDRA MISRA (Uttar Pradesh): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Railways:—

- (i) Twenty-fourth Report on action taken by the Government on the Recommendations/Observations contained in their Eighteenth Report on "Tourism Promotion and Pilgrimage Circuit"; and
- (ii) Twenty-fifth Report on action taken by the Government on the Recommendations/Observations contained in their Twenty-first Report on "New Railway Catering Policy, 2017"

**REPORT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED
CASTES AND SCHEDULED TRIBES**

श्री रामकुमार वर्मा (राजस्थान): महोदय, मैं सितम्बर-अक्टूबर, 2018 के दौरान अनुसूचित जाति और अनुसूचित जनजाति के कल्याण संबंधी समिति के रांची, हैदराबाद, पुणे और मुंबई के अध्ययन दौरे संबंधी प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

**STATEMENT OF THE COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED TRIBES**

SHRI SHAMSHER SINGH DULLO (Punjab): Sir, I lay on the Table, a copy (in English and Hindi) of the final action taken Statement of the Government on the recommendations contained in Chapter I of the Twentieth Report (Sixteenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes pertaining